

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.12.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Order

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 580/2021	Permission to file Additional Documents in TA No. 18/2021(Comp App (AT) No. 325/2019)	K.Ravi R. Muruan Shanthanu Singh	325/2019 Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakaran R12 328/2019 Krishna Srinivasan R1, 2, 7-13, 15-27, 29-36, 39-43, 46 Geethi Ara R1, R3, R4, 6-11, 13 & 16 Rohini MusaR24-R26 D. Prabakaran R37

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

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2.Court Officer - **PH No. : 044-2888 0450**

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